

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)
RAJYA SABHA

UNSTARRED QUESTION No. 435
TO BE ANSWERED ON 13.12.2018

“Assistance to Rajasthan for establishment of care/rehabilitation centres”

435. SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to State:

- (a) whether Rajasthan Government has sought administrative and financial sanction for establishment of care/rehabilitation centres in Jaipur and Kota for specially abled boys and girls;
- (b) if so, the details thereof;
- (c) whether the Central Government has taken any decision on that request; and
- d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (d) No, Sir. The Government of Rajasthan has not sought any administrative and financial sanction for establishment of care/rehabilitation centres in Jaipur and Kota for specially abled boys and girls. However, The Department of Empowerment of Persons with Disabilities is implementing a scheme namely District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level. Across the country, 310 districts have been identified and approved for setting up and operating DDRCs. Jaipur and Kota are not included in these 310 districts.
